

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA UNSTARRED QUESTION NO. 192
ANSWERED ON MONDAY, JULY 18, 2022/ ASHADHA 27, 1944 (SAKA)

GST Collection in Haryana

192. SHRI DHARAMBIR SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) the details of total Goods and Services Tax (GST) collected in Haryana during the last three years along with the Central and State ratio in this regard;
- (b) whether Haryana has been given its ratio of tax collected and if so, the amount thereof;
- (c) if not, the amount pending with the Union Government to be provided to the said State; and
- (d) the time by which the said amount is likely to be released?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): The details of gross Goods and Services Tax (GST) collected in Haryana during the last three years are given as under: -

(in Rs. Crore)

FY	CGST	SGST	IGST	CESS	TOTAL
2019-20	9,560	13,922	32,407	3,671	59,560
2020-21	8,795	11,960	30,319	3,816	54,890
2021-22	11,269	15,116	36,780	4,977	68,142

(b), (c) & (d): GST collection consists of CGST, SGST or IGST depending upon intra-state or inter-state supply of Goods or Services. CGST is credited to Consolidated Fund of India (CFI) while SGST is credited to the Consolidated Fund of respective States. As far as inter-state supply of goods or services is concerned, IGST is being levied and collected by the Centre. The IGST (Domestic + Imports) so collected has been apportioned / settled between the Union and the States/UTs on monthly basis, on the basis of place of consumption and cross utilization as envisaged under Goods and Services Tax Settlement of Funds Rules, 2017. Depending upon the amount of IGST remaining un-apportioned, provisional/advance settlement is being done from time to time on ad-hoc basis between Centre and States/UTs in the ratio of 50:50 and among the States on the basis of monthly revenue to be protected during that Financial Year. Therefore, no GST share of Haryana is pending with the Centre. The details of GST share (SGST and IGST settlement regular/adhoc) received by the State of Haryana during the last three years are given as under: -

FY	Amount (in Rs. Crore)
2019-20	19,483
2020-21	19,522
2021-22	23,587